

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. TP/26(MB)2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- Shri Suhas Shridhar Bedekar
IN THE MATTER OF
Mr. Shridhar Vasudeo Bedekar & Ors.
Vs.
V. P. Bedekar & Sons Pvt. Ltd. & Ors.

**Section: Rule 11 of NCLT, 2016 u/s 241 -242 of Companies Act,
2013**

ORDER

PCS, Anagha Anasingaraje appeared for the Petitioner and Counsel,
Rozat Akolawala appeared for the Respondent. Heard, Counsel for the
parties for a considerable time and written submissions filed by both
the parties are taken on record, **Reserve for Orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)